

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1267(KB)2019
IA(I.B.C)/1295(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS VISA RESOURCES INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Patita Paban Bishwal, Adv. : For Liquidator

ORDER

1. Ld. Counsel for the Liquidator present.
2. **IA(I.B.C)/1295(KB)2024**
 - i. This IA has been filed seeking extension of liquidation period by one year. This IA is accompanied by an affidavit of Liquidator at page 176.
 - ii. Heard the Ld. Counsel for the Liquidator. Time to complete the liquidation process is extended by **six months** w.e.f. 4.07.2024. Liquidator to complete the liquidation process within the extended time positively.
 - iii. IA is accordingly, allowed and **disposed of**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)